



RESERVE BANK OF INDIA SERVICES BOARD, MUMBAI

Direct Recruitment of Officers in Grade 'B' - DR (General)-PY 2023 **Result of Phase-II examination held on July 30, 2023**

[\(Advertisement number 3A/2023-24 dated May 09, 2023\)](#)

[Roll Numbers of the candidates shortlisted for Interview](#)

NOTE I: Mark list & category wise cut-off for the above examination, will be displayed on website after completion of the selection process and declaration of final results of the recruitment.

NOTE II: RTI queries regarding furnishing category-wise or total number of candidates shortlisted/appeared for Phase II, shortlisted for Interview phase, Phase II Answer keys/dump keys for Paper I (Economic and Social Issues) and Paper III (General Finance and Management) etc. will be entertained only after the completion of the selection process and declaration of final results of this recruitment. All candidates may also note that, the conduct of the entire recruitment process has been outsourced to an external examination conducting body and as per its policy, the said body does not provide questions papers, sample answers, descriptive type answer papers to client organisation, thus the Board will not be able to provide the same, under RTI.

Instructions for Shortlisted candidates

The date of interview will be intimated to candidates in due course. The interview call letters indicating date, time and venue of the interview will be sent to shortlisted candidates (in due course) on their registered email address from noreply.samadhan@rbi.org.in. Candidates are requested to check their mailbox, including spam and junk box for the same.

2. A link to complete a Personality Assessment, along with instructions, will be sent to the shortlisted candidates at their registered email addresses. The Assessment must be completed within five days of receipt of the mail.



3. All the shortlisted candidates are advised to take print out of the interview call letter and bring its hard copy on the day of interview along with ORIGINAL documents in support of their eligibility for verification.

Kindly bring proof of your photo identity card together with the following documents in original and one set of hard copy in support of your date of birth, educational qualifications, experience, caste (SC/ST/OBC/EWS etc.), PwBD and persons with specified disabilities (persons having less than 40% disability and having difficulty in writing) status.

4. All shortlisted candidates should submit their duly filled in [BIODATA](#) and scanned copies of relevant certificates/documents latest by **September 08, 2023** to RBI Services Board on e-mail ID documentsrbisb@rbi.org.in (It may also be noted that all future correspondence and queries regarding submission of bio-data and documents should be made on the above e-mail ID only). Please note the following points carefully while sending documents:

- Documents should be sent from registered e-mail ID only.
- All documents must be in PDF format and self-certified.
- The size of the documents/email should not exceed 10 MB.
- Page size of the document should be A4.
- The Bio-data should be scanned in one separate PDF file and all other documents should be scanned in another single PDF file (total two PDF files only - one for Biodata and another for remaining all other documents) in the same serial as mentioned at para 5 below.
- Please ensure that Documents uploaded are clear and readable
- While sending above documents, e-mail subject should be Registration Number - Name of the Candidate - Grade B DR General PY 2023.

5. The documents are to be submitted in following order:

- a. [BIODATA](#) (filled in original and scanned). Please note that the Bio-data Form should be attached in a separate PDF file.
- b. **Proof of Date of Birth:** Matriculation Passing Certificate or Secondary School leaving certificate or Birth Certificate issued by Competent Authority. No other documents shall be considered for verification of Date of Birth. Name mentioned in Matriculation Passing Certificate



shall be considered for verification of name with online application form and below mentioned documents. Candidates claiming change in name after Matriculation should ensure that in case of any discrepancy between name recorded in the Matriculation with other certificates/documents, an affidavit in ORIGINAL is required to be produced at the time of interview that both the name/names in the certificates belong to one and same person.

c. Certificate of Educational Qualification: Mark sheet of Graduation/Equivalent technical or professional qualification or Post-Graduation/Equivalent technical qualification of all Semesters/Years and degree/diploma certificate awarded by the university.

Note: As regards academic qualification, if instead of percentage of marks, Aggregate Grade Points (i.e. CGPA/OGPA/CPI, etc.) are allotted, then the candidate must forward the criteria for conversion as defined by the Board/University/Institute. The conversion criterion must be printed on the mark-sheet or the candidate must obtain a certified copy from Competent Authority of the Board/University/Institute and forward the same to us. If they fail to do so, then the conversion criteria as mentioned at Note II to para 3 (III) of the Detailed Notice of the recruitment advertisement no. 3A/2023-24 will be applied.

d. OBC candidates: In addition to a, b, c above, a copy of [OBC CASTE \(NON-CREAMY LAYER\) CERTIFICATE](#) (as per para 1 of Detailed Notice of [Advertisement No. 3A/2023-24 dated May 09, 2023](#)) and [OBC DECLARATION](#) in original as per the prescribed format.

e. SC/ST candidates: In addition to a, b, c above, latest [SC/ST CASTE CERTIFICATE](#) as per the prescribed format.

f. EWS Candidates: In addition to a, b, c above, a copy of "[Income and Asset Certificate](#)" issued by a Competent Authority in the format prescribed in DoPT Office Memorandum No.36039/1/2019-Estt(Res) dated January 31, 2019 (as per para 1 of Detailed Notice of [Advertisement No. 3A/2023-24 dated May 09, 2023](#)). The candidate may please note that benefits of reservation under EWS category can be availed upon production of an "Income and Asset Certificate" issued by a Competent Authority in the format prescribed by Government of India for the Financial Year 2022-23 and valid for the Year 2023-24.

g. PwBD candidates – In addition to a, b, c [and d to f-if applicable] above, disability certificate/s in the prescribed format issued by the Competent Authority. The Candidates who



have availed the facility of a scribe (other than the Visually Impaired candidates) will have to produce a medical certificate from an authorised Govt. of India/ State Govt. Department/ Hospital, to the effect that the candidate has physical limitation to write including that of speed. This certificate will be required in addition to his/her disability certificate. The medical certificate about physical limitation to write, including that of speed, should be dated prior to the date of on-line/written exam/test.

h. Persons with specified disabilities covered under the definition of Section 2(s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing : In addition to a, b, c [and d to f-if applicable] above, the candidates who have availed the facility of a scribe have to produce a certificate to the effect that person concerned has limitation to write and that scribe is essential to write examination on his/her behalf from the competent medical authority of a Government healthcare institution as per proforma at [Appendix-V](#) of [Advertisement number 3A/2023-24 dated May 09, 2023](#). The medical certificate about limitation to write, should be dated prior to the date of on-line/written exam/test.

i. Staff candidates should forward the documents along with a letter from their respective Administration Section (HRMD) of Regional Office/CoD/Training Establishment that they are eligible to apply as staff candidate (in terms of eligibility criteria mentioned in the said Advertisement for staff candidates) and the position of pending Vigilance and Discipline cases against them, if any.

j. If the shortlisted candidate has taken any benefit of age relaxation, he/she should submit the relevant certificate.

Disclaimer: Though utmost care has been taken while preparing the Result, the Board reserves the right to rectify inadvertent errors, if any.